

DIVISION BENCH
COURT - I

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/14(KB)2024
IN
C.A.(CAA)/139(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	GREENERY DISTRIBUTORS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Arani Guha, Adv. : For Petitioners
Ms. Madhuri Pandey, PCS

ORDER

1. Ld. Counsel/Authorized Representative for the petitioner present.
2. Rejoinder by the petitioner is yet to be filed. The same be filed in two weeks.
3. Post this matter on **28/6/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)